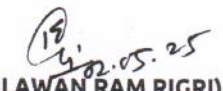


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF APRIL 2025**

Sl. No.	Nature	Opening balance as on 01.04.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 30.04.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	36	0			0			1	1	35	1
2	WA	164	67			67			63	63	168	
3	WPC	10240	514	14		528	8		814	822	9946	128
4	WPL	1135	23			23	1		86	87	1071	78
5	WPS	16070	863	30		893	6		942	948	16015	199
6	WPT	744	20			20			27	27	737	2
7	WPCR	105	80			80	1		75	76	109	
8	WPPIL	139	8			8			9	9	138	
9	WP 227	1738	120	2		122	9		187	196	1664	58
10	WPHC	0	0			0				0	0	
A	TOTAL (1 to 10)	30371	1695	46	0	1741	25	0	2204	2229	29883	466
1	FA	2952	26	1		27	2		10	12	2967	3
2	FAM	239	1	1		2			7	7	234	6
3	FA(MAT)	832	32	1		33	1		15	16	849	
4	SA	6523	70	4		74	2		18	20	6577	11
5	MA	436	29	1		30	2		22	24	442	1
2	MAC	10512	215	1		216	4		279	283	10445	174
7	CR	195	33	1		34	1		27	28	201	1
8	MCC	460	112	2		114	1		108	109	465	2
9	COMP APPEAL	1	0			0				0	1	
10	COMP PET	11	0			0				0	11	
11	EP	12	0			0				0	12	
12	TPC	61	13			13			12	12	62	
13	CONT	860	185	2		187			77	77	970	1
14	ITA	0	0			0				0	0	
15	ARBA	276	2	1		3				0	279	
16	ARBAP	12	0			0				0	12	
17	ARBR	30	3	1		4	1		4	5	29	
18	TAXC	365	23	4		27	3		48	51	341	10
19	REVP	151	34	1		35			29	29	157	
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	23928	778	21	0	799	17	0	656	673	24054	209
	TOTAL (A+B)	54299	2473	67	0	2540	42	0	2860	2902	53937	675
MAIN CRIMINAL CASES												
1	CRREF	1	0			0				0	1	
2	CRA	13957	190	1	2	193			357	357	13793	216
3	CRR	5510	125	3	1	129			115	115	5524	36
4	MCRC	458	801			801			764	764	495	
5	MCRCA u/s 482 B.N.S.S.	36	179			179	2		172	174	41	
6	CONTR	2	1			1			1	1	2	
7	CRMP	3872	332	4		336	4		287	291	3917	10
8	TPCR	5	1			1			2	2	4	
9	ACQA	3805	57	3		60	2		81	83	3782	38
C	TOTAL (1 to 9)	27646	1686	11	3	1700	8	0	1779	1787	27559	300
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		81945	4159	78	3	4240	50	0	4639	4689	81496	975
PENDENCY INCREASE/ DECREASE		81945	DECREASE (-449)								81496	

Over 5 Years Pendency as on 01.04.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.04.2025	Over 5 Years Decrease Pendency during the month
29486	27	975	28538	-948


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)